## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:5932 ANSWERED ON:02.05.2013 REGULATORY POLICIES Choudhry Smt. Shruti

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that regulatory policies in respect of allocation of water are an important risk that industries see will have a bearing on their functioning in the coming years;
- (b) if so, the details thereof; and
- (c) the steps being taken to solve such issues in future in coordination with State Governments?

## **Answer**

## THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) & (b) The report "Water Use in Indian Industry Survey" published by FICCI Water Mission, New Delhi in, 2011 states that "Regulatory policies in respect of allocation of water (mainly in the State water policy) is also an important risk that industries see will have a bearing on their functioning in the coming years with 15% of the industries mentioning it as a major risk".
- (c) State Governments formulate the State Water Policy, including policies in respect of allocation of water, considering availability and demands of water for various uses, viz, domestic, irrigation, industrial, etc.

The National Water Resources Council (NWRC) at its sixth meeting held on 28th December, 2012, based on the broader consensus that emerged amongst States, had adopted the National Water Policy (2012). The National Water Policy, 2012 inter alia recommends that "Equitable access to water for all and its fair pricing, for drinking and other uses such as sanitation, agricultural and industrial, should be arrived at through independent statutory Water Regulatory Authority, set up by each State, after wide ranging consultation with all stakeholders".